

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 209 of 2012

Dated : 28th January, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

West Central Railway

...Appellant(s)

Versus

**Madhya Pradesh Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Ms. Gitanjali Mohan
Ms. Mansi Gautam

Counsel for the Respondent(s) : Mr. G. Umapathy for R-2 to 4
Mr. C.K. Rai for R-1

ORDER

Heard the Learned Counsel for the Respondents.

Post the matter for making rejoinder submissions on **19.2.2014**. In the meantime Learned Counsel for the Respondents are directed to file written submissions on or before 5.2.2014 after serving copy on the other side.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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